

Central Administrative Tribunal
Principal Bench

O.A. No. 1562/2002
M.A. No. 1259/2002

New Delhi, this the 19th day of February, 2003

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE MR. A.P. NAGRATH MEMBER(A)

1. Sh. Mangal Das S/o Shri Nathu Singh
Sr. Auditor , A/c No. 8307765
2. Sh. G.S. Bhatragar S/o Late Sh. S.N. Bhatnagar
Sr. Auditor, A/c No. 8307301
3. Sh. V.K. Johri S/o Late Sh. N.K. Johri
Sr. Auditor A/c No. 8307314
4. Shri Ratan Jain S/o Sh. Balbir Singh
Sr. Auditor A/c No. 8323749
5. Sh. Dharam Prakash S/o Late Sh. Dheeraj Singh
Sr. Auditor A/c No. 8306669
6. Sh. Ompal Singh S/o Late Sh. Budh Prakash
Sr. Auditor A/c No. 8306763
7. Shri Dinesh Kurnar S/o Late Sh. Pitam S. Sharma
Sr. Auditor A/c No. 8296727
8. Smt. Virvla Arora W/o Sh. A.K. Arora
Sr. Auditor A/c No. 8304291
9. Sh. J.B. Singh S/o Sh. Bharat Singh
Sr. Auditor A/c No. 8304984
10. Sh. Jai Bhagwan S/o Late Sh. Pooran Chand
Sr. Auditor A/c No. 8312799
11. Sh. Bhupender Singh S/o Sh. Bhagat Singh
Sr. Auditor A/c No. 8311345
12. Smt. Poonam Bala W/o Sh. A.P. Gupta
Sr. Auditor A/c No. 8307975.

13. Smt. Kalpana Sharma W/o Sh. Akhil Gautam
Sr. Auditor A/c No. 8314354

14. Shri Ganga Ram S/o Sh. Baba Ram
Sr. Auditor A/c No. 8301854

15. Sh. R.K. Joshi S/o Sh. H.C. Joshi
Sr. Auditor A/c No. 8326666

16. Shri Dharmpal Singh S/o Sh. Prabhu Dayal
Sr. Auditor A/c No. 8298420

17. Smt. Maju Lata W/o Sh. O.K. Gupta
Sr. Auditor A/c No. 8307187

18. Smt. Nimmi Sharma W/o Shri C.D. Sharma
Sr. Auditor A/c No. 8304455

19. Shri Gopal Sharma S/o Sh. M.L. Sharma
Sr. Auditor A/c No. 8304083

20. Sh. S.K. Bhola S/o Late Shri C.L. Bhola
Sr. Auditor A/c No. 8307017

21. Shri C.P. Gaur S/o Late Shri Sita Ram.
Sr. Auditor A/c No. 8306603

22. Smt. Kiran Garg W/o Shri N.K. Garg
Sr. Auditor A/c No. 8310116

23. Smt Jaspal Kaur Vinayak W/o Sh. J.S. Vinayak
Sr. Auditor A/c No. 8310407

24. Smt. Beena Anand W/o Sh. Ashok Anand
Sr. Auditor A/c No. 8308038

25. Sh. Mahender Singh S/o Sh. Maya Ram
Sr. Auditor A/c No. 8304028

26. Sh. D.S. Tyagi S/o Late Sh. Harsaran Das
Sr. Auditor A/c No. 8300131

27. Ms. Madhu Bala Jain D/o Late Shri S.C. Jain
Sr. Auditor A/c No. 8312720

28. Smt. Indira Devi W/o Shri Ashok Goyal
Sr. Auditor A/c No. 8312755
29. Shri Tirlok Chand S/o Late Shri A. N. Chhabra
Sr. Auditor A/c No. 8308889
30. Shri Raj Kumar Singh S/o Sh. Surjan Singh
Sr. Auditor A/c No. 8310221
31. Shri Devender Singh S/o Sh. R.N. Singh
Sr. Auditor A/c No. 8312599
32. Shri Roopchand S/o Sadhu Singh
Sr. Auditor A/c No. 8314345
33. Shri Bhim Sain S/o Shri Bal Mukand
Sr. Auditor A/c No. 8311467
34. Smt. Harminder Kaur W/o Sh. N.S. Mehta
Sr. Auditor A/c No. 8310394
35. Smt. Vidhya Sachdeva W/o Sh. R.K. Sachdeva
Sr. Auditor A/c No. 8312790
36. Smt. Savita Tyagi W/o Sh. S.S. Tyagi
Sr. Auditor A/c No. 8304470
37. Smt. Meena Sethi W/o V.K. Sethi
Sr. Auditor A/c No. 8310099,
38. Shri Dori Lal S/o Sh. Nathu Singh
Sr. Auditor A/c No. 8319448
39. Sh. Suraj Bhan S/o
Sr. Auditor A/c No. 8301692
40. Sh. R.B. Saxena S/o Sh. B.B. Lal
Sr. Auditor A/c No. 8304557
41. Sh. R.P. Singh S/o Sh. J.C. Verma
Sr. Auditor A/c No. 8307255
42. Sh. Sheetal Prasad S/o Sh. Jagdish Prasad
Sr. Auditor A/c No. 8304287

43. Smt. Meera Bai W/o Sh. R.P. Sharma
Sr. Auditor A/c No. 8314231

44. Smt. Sunita W/o Sh. A.K. Anand
Sr. Auditor A/c No. 8307367

45. Smt. Kumud Singh W/o Sh. M.P. Singh
Sr. Auditor A/c No. 8309578

46. Sh. Chavan Singh S/o Shri Bhagwan Sahai
Sr. Auditor A/c No. 8311489

47. Sh. Ishwar Singh S/o Sh. Albel Singh
Sr. Auditor A/c No. 83012598

48. Shri Ved Pal S/o Shri Om Prakash
Sr. Auditor A/c No. 8324371

49. Sh. Munshi Khan S/o Sh. Bundu Khan
Sr. Auditor A/c No. 8300424

50. Sh. Mahkar Singh S/o Sh. Harpal Singh
Sr. Auditor A/c No. 8312965

51. Shri Laxman Singh S/o Sh. Lakhmi Singh
Sr. Auditor A/c No. 8314117

52. Shri Ram Nath Tyagi S/o Shri Raghu Vansh
Sr. Auditor A/c No. 8316309

53. Sh. K.P. Sharma S/o Sh. Ram Rekh Pal
Sr. Auditor A/c No. 8323429

54. Sh. Sattau Singh S/o Shri Mohan Singh
Sr. Auditor A/c No. 8312231

55. Sh. S.P. Singh S/o Shri Budh Singh
Sr. Auditor A/c No. 829788

56. Sh. Baleswar Dayal S/o Shri Kalu Ram
Sr. Auditor A/c No. 8312981.

57. Sh. Ari Daman Kumar Jain S/o Devender Kumar Jain
Sr. Auditor A/c No. 8306714 Applicants

(All are Senior Auditors in the Accounts Office
(Ordinance Factory) Murad Nagar, Distt. Ghaziabad (U.P.)

(By Advocate: Shri V.P.S. Tyagi)

versus

1. Union of India (Through Secretary)
Ministry of Personnel,
Public Grievances & Pension
(Dept. of Personnel & Training)
North Block, New Delhi.
2. Union of India (Through Secretary)
Ministry of Defence,
South Block, New Delhi.
3. Union of India (Through Secretary)
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi
4. Controller General of Defence Accounts,
West Block-V
R.K.Puram, New Delhi
5. Pr.C.D.A. (Factories)
Kolkatta

....Respondents

(By Advocate: Shri S.M. Arif)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

M.A. 1259/2002

M.A. 1259/2002 is allowed subject to just exceptions. Filing of the joint application is permitted.

O.A. 1562/2002

2. The applicants in the present O.A. are Senior Auditors in the Department of Defence Accounts. They seek parity of pay scale with the Assistants of Central Secretariat Service and the Senior Auditors in I.A. and A.D.

3. In support of their claim, the applicants have placed reliance on the decision of this Tribunal in



O.A. 85/2000 decided on 19.1.2001 titled Shri Hiranmoy Sen & others vs. Union of India & others by the Guwahati Bench. This matter had even been considered by the Principal Bench in the case of R.K. Malik & others vs. Union of India & others (O.A. No. 1442/2002) decided on 31.5.2002.

4. It is unfortunate that the respondents do not follow the said decisions and similarly situated persons have to rush to this Tribunal more often than once. Once the similar matters have already been adjudicated by this Tribunal, we find no reason to take a different view because all those decisions have become final with respect to certain similarly situated persons.

5. Accordingly we direct the respondents to grant the benefit of the decisions rendered by this Tribunal referred to above with consequential benefits to the applicants.

Chm/P
(A.P. Nagrath)
Member (A)

/dkm/

V.S. Aggarwal
(V.S. Aggarwal)
Chairman